

1	2	3	4
2. कृषि		1362.41	1632.25
जिसमें से			
(क) प्रत्यक्ष वित्त		1322.81	1581.35
(ख) अप्रत्यक्ष वित्त		39.60	50.90
3. उद्योग		6220.10	7114.85
4. व्यापार		588.85	667.33
जिसमें से			
(क) श्रौत व्यापार		396.15	432.01
(ख) खुदरा व्यापार		192.70	235.32
5. ग्रन्थ सभो		958.59	1040.01

* उपरोक्त के प्रनुसार ।

Increase in rate of mileage allowance

3099. SHRI MANGAL RAM PREMI: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to increase the rate of mileage allowance to bring the same at par with the actual cost of transportation of officials on local journeys or to and fro headquarters to Railway Station/Airport and vice-versa and prohibit the use of staff cars for proceeding/return from tour at headquarters and visiting stations to save the dead mileage and high cost of wear and tear; and

(b) if so, the action taken so far, with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and (b). In case of local journeys on official duty within 8 Kms. of their headquarters, non-gazetted Government servants are entitled to reimbursement of actual expenses incurred on conveyance subject to certain conditions. In the case of gazetted

officers, this concession is admissible if the journey exceeds 1.6 Kms. For such journeys beyond 8 Kms. from headquarters and also for journeys between headquarters and Railway Station/Airport during official tours mileage allowance is admissible. The rates of mileage allowance have been increased to Rs. 1.30 per Km. by own car/taxi and 50 paise per Km. by motor cycle/scooter w.e.f. 1-10-1981 taking the increased costs into account. Government servants proceeding on/returning from tours have often to perform local journeys at odd hours, often late at night or very early in the morning. As normal modes of transport may not be available at that time, it would be desirable to continue the existing facility of staff car, wherever available.

Increase in Export Duty on Coffee

3100. SHRI C. CHINNASWAMY: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the export duty on coffee has been increased from Rs. 85 to Rs. 300 per quintal recently; and

(b) if so, whether it will not affect the export of coffee as well as our economy?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Yes, Sir.

(b) Export duty on coffee is levied mainly in order to mop up a part of the wind-fall profits that would accrue as a result of steep escalation in the international price of coffee. Hence increase in export duty would not necessarily affect our coffee exports and the national economy.

Promotion of Tourism through Central Tourism Board

3101. SHRI BALKRISHNA WASHNIK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether his Ministry are considering the question of setting up some high-power coordinating agency such as the 'Central Tourism Board' in the interest of promotion of tourism;

(b) if so, whether a final decision has been taken in the matter; and

(c) if so, the salient features thereof?

THE MINISTER OF STATE FOR TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) to (c). A proposal to revive the Central Tourism Advisory Board is under consideration.

Tourist Complex at Jaisalmer

3102. SHRI VIRDHI CHANDER JAIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is proposed to develop a tourist complex at Jaisalmer;

(b) whether the site for developing the tourist complex has been

selected in accordance with the proposed Master Plan of Jaisalmer;

(c) whether provision has been made by the Central Government for the year 1981-82 for each development work to be executed at tourist spots in Jaisalmer and the details of the progress made so far in the above work; and

(d) the details of schemes prepared for the development of the above tourist place during the Sixth Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) and (b). Yes, Sir. The site for developing the tourist complex will be selected in accordance with the proposed Master Plan (land-use plan) of Jaisalmer under preparation by the State Government.

(c) and (d). A provision has been made by the Central Government for effecting improvements of Gadisar Tank and development of Sun-Set Point at Jaisalmer. An amount of Rs. 3.78 lakhs has been sanctioned for the year 1981-82 for the purpose. Some other schemes for development in Jaisalmer are under consideration in consultation with the State Government.

Development of Gwalior and Shivpuri National Park

3103. SHRI N. K. SHEJWALKAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what steps Government of India are taking to exploit the high potentials of Madhya Pradesh for tourist attraction; and

(b) what steps are being taken to develop Gwalior (historical place)